

tion on 9-5-66, 20-4-66 and 14-6-66 respectively.

- (ii) A 110 KV transmission line between Mangalore in Mysore to Kasargode in Kerala has been constructed. This will facilitate drawal of bulk power directly from Mysore to the extent of 4 to 6 million kWh per day.
- (iii) A thermal power station with a capacity of 30 MW has been sanctioned for installation at Kalamasserry near Cochin. This power station, when completed, will give the required thermal backing to the hydel supply in Kerala, particularly during summer. Additional benefits aggregating 441 MW are anticipated to be realised during the fourth Plan period as follows:—

Sholayar Project: The second and third generating units (18 MW each) are expected to be commissioned by December 1966 and March 1967 respectively.

Sabarigiri Project: The third generating unit (50 MW) is expected to be commissioned during January-March 1967. The fourth, fifth and sixth units (50 MW each) are likely to be commissioned during 1968-69.

Kuttiada Project: The first and second units (25 MW each) are scheduled for commissioning during 1968-69 and the third unit (25 MW) during 1969-70.

Idikki Project: The Project involves installation of 3 units 130 MW each, under State 1. The first generating unit is scheduled to be

commissioned during 1970-71.

Draft Bill to Amend S.C. and S.T. Order

1266. Shri Yashpal Singh: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the draft Bill to amend the Scheduled Castes and Scheduled Tribes Order has been finalised; and

(b) if so, when it is likely to be introduced?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). The whole matter is still under consideration.

Thermal Power Station at Palna

1267. Shri Yashpal Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have approved in principle the proposal of the Rajasthan Government for setting up a big thermal power station at Palna near Bikaner;

(b) whether it is also a fact that the Centre has stipulated that the capacity of the plant should be fifty and not 100 megawatt, as asked by the State Government; and

(c) if so, the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The question of setting up a big thermal power station at Palna depends upon the availability of adequate lignite reserve, and possibility of mining of lignite economically. Detailed prospecting work has therefore to be done to prove the adequacy of reserve. The State Government have been advised accordingly. It is therefore premature at this stage to decide about the size of the power plant.